

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:240  
ANSWERED ON:25.02.2000  
ALLOTMENT OF NEW CUSTOMS AND CENTRAL EXCISE NUMBERS  
GADDE RAMAMOCHAN;M.V.V.S MURTHI;SHIVAJI MANE

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Association of Chartered Accountants urged the Government to simplify the procedure for allotment of new customs and Central excise numbers without insisting on the permanent account number (PAN) of the I.T. Department;
- (b) if so, the details in this regard; and
- (c) the reaction of the Government thereto ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (V. Dhananjaya Kumar)

- (a): No such reference appears to have been received from the Association of Chartered Accountants urging the Government to simplify the procedure for allotment of new customs and Central excise numbers without insisting on the permanent account number (PAN) of the I.T. Department;
- (b) & (c): Do not arise.